

**NOTIFICATION BY THE HIGH COURT OF GUJARAT AT AHMEDABAD**

**No.C.0305/2020**

In exercise of powers conferred under Section 16 (2) of the Advocates' Act, 1961 read with Rule 19(1) of the High Court of Gujarat- Designation of Senior Advocates, Rules, 2018, the High Court of Gujarat is pleased to designate the following Advocates as Senior Advocates from the Date of this Notification:

<b>Sr. No.</b>	<b>Name of the Designated Senior Advocate</b>
1	Mr. Jayant Madhurlal Panchal
2	Mr. Rajul Krishnachandra Patel
3	Mr. Unmesh Dhruvakumar Shukla
4	Mr. Devang Girish Vyas

**HIGH COURT OF GUJARAT,  
SOLA, AHMEDABAD-380 060.**

**DATE: JANUARY 25, 2022**

**BY ORDER OF THE HIGH COURT**

*R.K. Desai*  
**(R. K. DESAI)  
REGISTRAR GENERAL**

**To:**

The Manager, Government Central Press, Gandhinagar, for a favour of publication in Part- 'IV-C' of the next issue of the Gujarat Government Gazette (in duplicate)

**Copy for information, to :-**

1. Additional Registrar-cum-PPS to Hon'ble Chief Justice, High Court of Gujarat, Ahmedabad.
2. All the Private Secretaries to the Hon'ble Judges of the High Court of Gujarat, Ahmedabad.
3. Mr. Jayant Madhurlal Panchal, 18 Vishwadeep Society, Radha Swami Road, Maganpura Ranip, Ahmedabad-382480.
4. Mr. Rajul Krishnachandra Patel, Anison, A/4, Swastik Society, Navrangpura,

Ahmedabad-380009.

5. Mr. Unmesh Dhruvakumar Shukla, 904-905, Satyam 64, Opp. Gujarat High Court, S.G.Highway, Sola, Ahmedabad-380060.
6. Mr. Devang Girish Vyas, A-101, Ganesh Meridian, Opp. Kargil Petrol Pump, S.G.Highway,Ahmedabad-380060.
7. The Secretary General, Supreme Court of India, New Delhi.
8. The Secretary, Bar Council of India, Lal Bahadur Shastri Marg, New Delhi.
9. The Registrar General, High Court of Judicature at Allahabad , Uttar Pradesh
10. The Registrar General, High Court Of Andhra Pradesh, Andhra Pradesh
11. The Registrar General, High Court of Bombay, Maharashtra
12. The Registrar General, Calcutta High Court, Kolkata
13. The Registrar General,High Court Of Chhattisgarh, Chhattisgarh
14. The Registrar General,Delhi High Court, New Delhi
15. The Registrar General,The Gauhati High Court, Assam
16. The Registrar General,High Court of Himachal Pradesh, Himachal Pradesh
17. The Registrar General,High Court of Jammu & Kashmir and Ladakh, Jammu and Kashmir
18. The Registrar General, Jharkhand High Court, Jharkhand
19. The Registrar General, Kerala High Court, Kerala
20. The Registrar General, High Court of Karnataka, Bengaluru
21. The Registrar General, High Court of Madhya Pradesh, Jabalpur
22. The Registrar General, Madras High Court, Tamil Nadu.
23. The Registrar General, High Court of Manipur, Manipur
24. The Registrar General, Meghalaya High Court, Meghalaya
25. The Registrar General, High Court Of Odisha, Odisha
26. The Registrar General, High Court of Judicature at Patna, Bihar
27. The Registrar General, Punjab and Haryana High Court, Chandigarh
28. The Registrar General, Rajasthan High Court, Rajasthan
29. The Registrar General, High Court of Sikkim, Sikkim
30. The Registrar General, High Court of Judicature at Haiderabad, Telangana
31. The Registrar General, High Court Of Tripura, Tripura.
32. The Registrar General, High Court Of Uttarakhand, Uttarakhand
33. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
34. The Advocate General, High Court of Gujarat, Ahmedabad.
35. The Secretary, Bar Council of Gujarat, Ahmedabad

36. The Secretary, Gujarat High Court Advocates' Association, Ahmedabad.
37. All Class-I Officers of the High Court of Gujarat, Ahmedabad.
38. All Section Officers of the High Court of Gujarat, Ahmedabad.

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